

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF March 2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL							
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL							
3	MS. DEVENDER KUMAR SHARMA DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	NIL							
4	MS ANIL KUMAR SISODIA DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL							
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL							
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL							
7	SH. MUKESH KUMAR GUPTA DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL							
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL							
9	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL							
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL							

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21	SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	OMP (1) (COMM)	77 / 2026	21.02.2026	HERO FINCORP LTD Vs MRS LAVANYA GOURISHEETY	SH. MAYANK MAHAJAN	9873347330		10.03.2026
				OMP (COMM)	7 / 2026	15.01.2026	DELHI URBAN SHELTER IMPROVEMENT BOARD Vs Y K GOYAL	MR. NITESH KUMAR	9810589773		25.03.2026
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	SUIT RECOVERY	FORCS (COMM)/573/24	20/07/2024	BANK OF BARODA VS DIKSHA	SUMEET ANAND	9953154353		10/03/2026
				SUIT RECOVERY	FOR Misc D. 1351/25	06/09/2025	INTECH ENGINEERS VS. PARMAR CONSTRUCTION COMPANY	ASHIMA GUPTA	9582613039		12/03/2025
				SUIT RECOVERY	FORCS (COMM)/464/25	05/06/2025	COMMITTED CARGO CARE LIMITED VS CROSSBORDER LOGISTECH PVT. LTD.	NAINA WALIA	8527287243		13/03/2025
				SUIT RECOVERY	FORCS (COMM)/637/25	13/08/2025	M/S MOGLI FINANCE PVT LTD VS NIKOM PHARMACEUTICAL PVT LTD ANDORS	TARUN VERMA	Not available		13/03/2025
				SUIT RECOVERY	FORCS (COMM)/926/25	06/12/2025	HT MEDIA LTD. VS INDERJIT SINGH SONI	PUNEET BAJAJ	9711166242		14/03/2025
				SUIT RECOVERY	FORCS (COMM)/111/26	11/02/2026	VISHWINDER GUPTA VS ANSAL CH1 FLAT OWNERS ASSOCIATION	NATHAN VERMA	Not available		16/03/2026
				SUIT RECOVERY	FORCS (COMM)/622/25	07/08/2025	RL POLYMERS THROUGH ITS AR VS SUNIL SHERAWAT PROPRIETOR OF UNITED PET	GAGAN KUMAR SINGHAL	8860538313		16/03/2026
				SUIT RECOVERY	FORCS (COMM)/892/24	06/11/2024	MULTISOFT INFOCOM PRIVATE LIMITED VS QEOSOL TECH SOLUTIONS PVT. LTD.	ARIHANT JAIN	8360795167		20/03/2026

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23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH									
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)65/2026	29.01.2026	STATE BANK OF INDIA VS VIVEK RANJAN KUMAR	RAJEEV SAGAR	9810021846	sagarandsagar@live.com	31.08.2024
			6, New Court Block-I	Commercial	CS (COMM)66/2026	29.01.2026	STATE BANK OF INDIA VS SANJAY CHOUDHARY	RAJEEV SAGAR	9810021846	sagarandsagar@live.com	15.07.2024
			6, New Court Block-I	Commercial	CS (COMM)/47/2026	23.01.2026	STATE BANK OF INDIA Vs RAVINDER KUMAR	RANI BHARDWAJ	8010410831	RBHARDWAJASSOCIATE@GMAIL.COM	20.01.2026
			6, New Court Block-I	Commercial	Ex.COMM Award by Arb. Comm./11/2026	28.02.2026	INDUSIND BANK LTD VS ASHOK KUMAR	NAGENDER SINGH	9990706205	advpankaj.associates@gmail.com	23.02.2026
			6, New Court Block-I	Commercial	CS (COMM)125/2026	10.03.2026	DEVI DEVKI FOUNDATIO VARUN SHARMA	SANJEEV SARASWAT	9810117154	sanjeev.sarasat@questlegalpartners.com	27.02.2026
			6, New Court Block-I	Commercial	CS (COMM)12/2026	07.01.2026	BIGFOOT RETAIL SERVICE PVT LTD VS SURINDER SINGH KHARI	VISHAL MEHAN SINGH	9811215181	NOT PROVIDED	19.12.2025
			6, New Court Block-I	Commercial	CS (COMM)103/2026	23.02.2026	MAX HEALTHCARE INSTITUTE LIMITED VS M/S MAXFORT MULTISPECIALITY HOSPITAL & ANR	RAUNAQ KAMATH	9999947699	raunaq@iraalaw	18.02.2026
25	SH. SANDEEP YADAV	SOUTH									
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, New Court Block-II	Commercial	OMP (COMM)/519/2026	04-02-2026	PIRAMAL FINANCE LIMITED Vs NIRDOSH PATEL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	13.03.2026

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		29, New Court Block-II	Commercial	OMP (COMM)/520/2026	10-02-2026	PIRAMAL FINANCE LIMITED Vs SHIV SANTOSHRAO WADETWAR	9958726491	jangraadvocate@gamil.com	13.03.2026
		29, New Court Block-II	Commercial	OMP (COMM)/521/2026	10-02-2026	PIRAMAL FINANCE LIMITED Vs JANGRA RAVIKANT DUBEY	9958726491	jangraadvocate@gamil.com	13.03.2026
		29, New Court Block-II	Commercial	OMP (COMM)/522/2026	10-02-2026	PIRAMAL FINANCE LIMITED Vs MOHD IZHAR KHAN	9958726491	jangraadvocate@gamil.com	13.03.2026
		29, New Court Block-II	Commercial	OMP (COMM)/525/2026	10-02-2026	PIRAMAL FINANCE LIMITED Vs SHIVAM TIWARI	9958726491	jangraadvocate@gamil.com	13.03.2026
		29, New Court Block-II	Commercial	OMP (COMM)/527/2026	10-02-2026	PIRAMAL FINANCE LIMITED Vs NITIN GUPTA	9958726491	jangraadvocate@gamil.com	13.03.2026
		29, New Court Block-II	Commercial	OMP (COMM)/584/2026	10-02-2026	AXIS BANK LTD Vs QUAYAM MEHDI	9811182985, 011-45596482	avinash.advgmail.com	13.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/230/2022	06-04-2022	ASICS CORPORATION VS ASHOK KUMAR AND ORS.	9599800364, 9871088498	unitedip@unitedipr.com	13.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/101/2026	20-02-2026	M/S INSTA FINTECH PVT LTD Vs VIJENDER KUMAR JAIN AND ANR	8527665316	arabindanyakadvocate@yahoo.com	13.03.2026
		29, New Court Block-II	Commercial	OMP (COMM)/730/2026	18-02-2026	YES BANK LTD Vs MANOJ KUMAR	7030378800	asaplegalanadvocates@gmail.com	13.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/139/2026	13-03-2026	FEDERAL BANK LTD Vs PRADYUT KUMAR GUHA (PROP OF M/S LUSABUY FASHIONS)	8800718199	Fishabhyadav5040@gmail.com	14.03.2026

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		29, New Court Block-II	Commercial	CS (COMM)/15/2026	08-01-2026	M/S OFB TECH PRIVATE LIMITED Vs YARRAPATHRUNI PRABHU SURYA	Tusharr Mawkin(P) 9266434371	legal3@arenesslaw.com	14.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/136/2026	12-03-2026	WILDERNESS AND WELLNESS RESORTS AND CAMPS PVT LTD Vs VARUN SHROTRIYA (PROP OF M/S BASE CAMP AND ORS)	Swetank Shantanu, Pratap Shanker 9818058809, 9891200224	legalconsultus@gmail.com	14.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/290/2025	01-07-2025	LAXMAN LAL GOLA Vs SHIVA ASSOCIATES	JAYANT KUMAR(P) 7503200234, 9716429803	adv.aounabas@gmail.com	17.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/130/2026	10-03-2026	M/S SECURE LOGISTICS SOLUTIONS PVT LTD Vs M/s BTL INDIA PVT. LTD	Rakesh Kumar Sharma(P) 9868040826, 9818666198	sharmarakeshsharvi@gmail.com	17.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/118/2026	07-03-2026	PUNJAB NATIONAL BANK Vs AKSHAY SRIVASTAVA (PROP OF M/S GLORIOUS FUTURE)	Indra Narain(P) 9311824970	associatenarayana29@gmail.com	17.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/142/2026	16-03-2026	M/S MOD HOMZ GULAB SINGH Vs DEEPAK SINGH	DEEPAK SINGH 9999684758	deepaksinghlegal@gmail.com	18.03.2026
		29, New Court Block-II	Commercial	OMP (COMM)/1216/2026	23-03-2026	M/S FINGROW CAPITAL PVT LTD Vs SEEMA CHOUBEY (PROP OF MECHATRUST INDUSTRIES AND ORS)	JITENDR KUMAR SINGH(P) 9911354538	jschauhan@rediffmail.com	24.03.2026
		29, New Court Block-II	Commercial	OMP (COMM)/1003/2026	28-02-2026	AXIS BANK LTD Vs KULWINDER SINGH	avinash kumar(P) 9811182985, 011-45596482	avinashadv@gmail.com	27.03.2026
		29, New Court Block-II	Commercial	OMP (COMM)/952/2026	25-02-2026	PIRAMAL FINANCE LIMITED Vs SURESH KUMAR AND ANR	ANANJAY SINGH(P) 7030378800	asaplegalanadvocates@gmail.com	27.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/155/2026	24-03-2026	SMALL FARMERS AGRI BUSINESS CONSORTIUM Vs M/S OM UDYOG AND ANR	Dr. Puran Chand 7042286270	advdrpct94@gmail.com	27.03.2026

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27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 86/2026	11-02-2026	MANASH LIFESTYLE PVT LTD Vs JOHNWAR DOE/ ASHOK KUMAR	NAGESH KUMHAR(P),	9818823289	info@deva ndkumhar.com	16.03.2026
			40, New Court Block-II	Commercial	CS (COMM) 177/2025	30-04-2025	SBI VS BHUPENDER KUMAR SINGH	RANI BHARDWAJ	9643680913	rhardwaja sssociate@gmail.com	23.03.2026
			40, New Court Block-II	Commercial	CS (COMM) 574/2025	10-12-2025	M/S GREAT GALLION VENTURE LTD Vs M/SRA EVERGOOD LEASING AND FINANCE PVT LTD	NAGENDRA PRATAP SINGH(P),	8510005604	npsinghand associates@gmail.com	23.03.2026
			40, New Court Block-II	Commercial	CS (COMM) 116/2026	06-03-2026	FEDERAL BANK VS DHEERAJ MUTEJA	Rishabh Yadav(P),	8800718199	rishabhyad av5040@gmail.com	23.03.2026
			40, New Court Block-II	Commercial	CS (COMM) 109/2026	26-02-2026	MS GARMENTS PVT LTD Vs MILLENNIUM INFRAENGINEERS PVT LTD	NAGENDRA PRATAP SINGH(P),	8510005604	npsinghand associates@gmail.com	23.03.2026
			40, New Court Block-II	Commercial	CS (COMM) 560/2025	11-12-2025	TARC LIMITED VS PHEONIX EXPOVENT	Akshit Navaney(P),	9650944850	info@reign egal.in	23.03.2026
			40, New Court Block-II	Commercial	CS (COMM) 159/2026	24-03-2026	PUNJAB NATIONAL BANK Vs Gulia Traders (through its Prop Sh Rajouri Singh)	SANCHEE SHARMA(P),	9548667393	sssanchit09@gmail.com	26.03.2026
			40, New Court Block-II	Commercial	CS (COMM) 157/2026	24-03-2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM VISHNUPRIYA CASHEW INSUSTRIES	Sonu Vivek(P),	7042286270	advdrpc198@gmail.com	25-01-1900
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								
29	SH. LALIT KUMAR I.D. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	Commercial Suit	CS/COMM/144/2026		RCPL LOGISTIC VS GBKC GLOBAL	GAURAV PURI	9833947824	advgauravp uri@gmail.com	11.03.2026

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30	SH. VRINDA KUMARI	SOUTH-EAST	NIL								
31	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	Misc. Application	Misc DJ/411/2026	06-03-2026	MANUJ KHANNA Vs CELLO INDUSTRIES PVT LTD AND ORS	RANJAN NARULA	7678644773	legal@rnai.com	
				Commercail suit	CS (COMM)/166/2026	09-03-2026	M/S PRESTIGES BUILDCON PRIVATE LIMITED AND ANR Vs M/S FLASHBOLT RESTAURANT PRIVATE LIMITED	CHAUDHARY	8076280322	uslegalo8@gmail.com	
				Commercail suit	CS (COMM)/167/2026	09-03-2026	GEMCORP RECYCLING AND TECHNOLOGIES PVT LTD. Vs ALMEHTAB INDUSTRIES PVT. LTD	AVIRAL JAIN	9311066101	jurisperfeto@gmail.com	
				Commercail suit	CS (COMM)/178/2026	12-03-2026	ELENT ELECTRONICS PVT LTD Vs NIKUM ENERGY CONTROL INDIA LTD	Rajendra Yadav(P),	9312046733	yadavrazen@gmail.com	
				Commercail suit	CS (COMM)/177/2026	12-03-2026	SMT VEENA PODDAR AND ANOTHER Vs SHARMA(NATIONWIDE IMMIGRATION SERVICES PRIVATE LIMITED AND ANOTHER	TARUN SHARMA(P),	9811027856	tarunsharmalawoffice@gmail.com	
				Arbitration and Conciliation Act	OMP (COMM)/69/2026	12-03-2026	Jaspal Singh Kharbanda Vs Ashimara Housing Pvt Ltd	Ashish Aggarwal(P),	9810077771	aashishadvocate@gmail.com	
				Arbitration and Conciliation Act	OMP (COMM)/72/2026	13-03-2026	Dharampal Vig Vs Ashimara Housing Pvt Ltd	Ashish Aggarwal(P),	9810077771	aashishadvocate@gmail.com	
				Commercail suit	CS (COMM)/185/2026	14-03-2026	State Bank of India Vs Mr Ram Niwas	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	
				Execution Petition	EXECUTION (COMM)/73/2026	16-03-2026	CANARA BANK Vs GUPTA PATANJALI AAROGYA KENDRA	FAHAD KHAN(P),	9219701292	fahadAdvocatekhan@gmail.com	

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			Commercaill suit	CS (COMM)/195/2026	16-03-2026	M/s Richa Industries Vs M/S Kriyan Containers Pvt Ltd	9911998109	lawyer.yashpreetsingh@gmail.com	
			Commercaill suit	CS (COMM)/193/2026	17-03-2026	NATIONAL FEDERATION OF FARMERS PROCUREMENT PROCESSING AND RETAILING COOPERATIVES OF INDIA LIMITED Vs MALVIKA BHARGAVA	9818493330	kumarshrey12@gmail.com	
			Commercaill suit	CS (COMM)/197/2026	18-03-2026	A B PAL ELECTRICALS PRIVATE LIMITED Vs M/S KANISHKA ENTERPRISES AND ORS	9810021293	advocate.ravi.vibassi@gmail.com	
			Execution Petition	EXECUTION (COMM)/85/2026	20-03-2026	The Jammu And Kashmir Bank Ltd Vs Syed Nazrul Islam and Ors	9953459952	rauzlegal@gmail.com	
			Commercaill suit	CS (COMM)/225/2026	23-03-2026	SH RAVINDER KUMAR WADHWA MUNICIPAL CORPORATION OF DELHI	9810566116	advocate.vikassharma1@gmail.com	
			Commercaill suit	CS (COMM)/224/2026	23-03-2026	SUDHIR SINGHAL Vs RAMDA THOMSON TECHNOLOGIES AND ORS	9354707454	damanyada506@gmail.com	
			Commercaill suit	CS (COMM)/223/2026	23-03-2026	M/S MATANGI RUBBER LTD Vs M/S SAI ENTERPRISES	9953287414	ravi@rkapor.in	
			Commercaill suit	CS (COMM)/217/2026	24-03-2026	M/S TEEM ADVERTISING Vs M/SET TEN PEBBLES FITNESS PVT LTD AND ORS	9654862375	tarunjeetjolly@gmail.com	
			Commercaill suit	CS (COMM)/234/2026	30-03-2026	M/S DEN BROADBAND LTD Vs ARICHWAL IT SERVICES PVT LTD	9958732424	Roy.pankaj@yahoo.co.in	
32	MS. NEELAM SINGH	SOUTH-EAST	NIL						

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33	MS. NEERA BHARIHOKE, SOUTH-DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								
34	MS. NIRJA BHATIA, DJ, DIGITAL-07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	CS (comm)	3652/2024	04.09.2024	M/S Yew Tech Thorough its Prop. Vinod yadav Vs M/s ETA Engineering Pvt. Ltd.	Sh Rama Shankar	9811214465	ramashankar15@yahoo.com	10.03.2026
				CS (comm)	77/2024	09.02.2024	Satya Narayan Sharma Vs M/S NBCC (India) Ltd	Ashish Chauhan	9999468603	ashishchouhan@akassociates.org.in	24.03.2026
				CS (comm)	1086/2025	23.12.2025	Union Bank of India Vs Sunita	Priyam Agrawal	9971839717	advpriyamagraval@gmail.com	02.04.2026
				CS (comm)	1088/2025	23.12.2025	Union Bank of India Vs Chandra	Priyam Agrawal	9971839717	advpriyamagraval@gmail.com	02.04.2026
				CS (comm)	183/2026	14.03.2026	State Bank of India Vs Chaudhari Santoshbhai	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	15.04.2026
				CS (comm)	184/2026	14.03.2026	State Bank of India vs Rahul Kumar	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	15.04.2026
				OMP (comm)	9/2025	23.01.2025	M/S Vision India's Ayurved Pvt Ltd Vs Mr N K sharma Prop of M/S Shivalik Enterprises	S P Shrivastav	9811405665	advocatesriivastav@gmail.com	02.04.2026
				OMP (I)	16/2026	13.03.2026	Cars 24 Financial Service Vs Rahul	Rahul Chauhan	9971891788	INFO@AU ALEGAL.COM	07.04.2026
				CS (comm)	966/2025	28.11.2025	Jalandhar Pandit Vs L & T SUCG.JU	Baidyanath Shah	9811235790	adv.bnsah@gmail.com	20.04.2026

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			Omp (comm)	16/2026	13.03.2026	Eagle Medical System vs Mukesh Verma & Ors.	Kunal Sachdeva	9810074159	kusha18lkurnar@gmail.com	29.04.2026	
			CS (comm)	3652/2024	04.09.2024	M/S Yew Tech Thorough its Prop. Vinod yadav Vs M/s ETA Engineering Pvt. Ltd.	Sh. Ram Shankar	9811214465	ramashankar15@yahoo.com	24.03.2026	
			CS (comm)	465/2023	12.05.2023	M/S I P Cleaning India Vs M/S Porwalla Enterprises	Bhagwan Jha	9953944840	jha4law@gmail.com	25.03.2026	
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL								
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	61/2026	20-02-2026	BANK OF MAHARASHTRA V/S M/S NITYA INTERNATIONAL	RAKESH KUMAR	9891691568	rakesh.advait@gmail.com	13-03-2026
			101	CS COMM	63/2026	21-02-2026	STATE BANK OF INDIA V/S ROHAN CHAHAL	VIJAY PRAKASH	9810210832	vijayprakash9682@gmail.com	14-03-2026
			101	CS (COMM)	39/2026	02-02-2026	PUNJAB NATIONAL BANK V/S MOHINI BHANDARI	ALOK CHANDRA MAINA	8745891899	alokmaina46@gmail.com	16-03-2026
			101	CS COMM	258/2024	03-09-2024	LOKENDRA SINGH V/S SEVEN PROMOTERS & DEVELOPERS PVT. LTD.	SMOHD. OSAMA	8178139778	adv.osama@hotmail.com	17-03-2026
			101	CS (COMM)	317/2024	16-10-2024	SWATI HANDA V/S M/S AIP CHEMICAL & TRADING COMPANY	PRADEEP KUMAR SHARMA	9350516145	sharma.praadeepkumar3300@gmail.com	18-03-2026

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			101	CS COMM	21/2026	15-01-2026	BALAR MARKETING PVT. LTD. V/S KIRAN H JAIN	SHRESHT JAIN	9871206484	shreshth@l awkins.in	19-03-2026
			101	CS (COMM)	68/2026	27-02-2026	SANJAY GOVIL V/S BRIJ MOHAN GUPTA	DINESH KUMAR	9811215075	dineshadv1 965@gmail.com	19-03-2026
			101	CS COMM	45/2026	05-02-2026	CANARA BANK V/S NEERAJ SAXENA	SANUJ AGARWAL	9999490798	advocatean ujagarwal @yahoo.co m	20-03-2026
			101	CS COMM	339/2025	01-12-2025	SHIR RAM MOHAN GUPTA V/S SHRI UDAYVEER	S. K. ARYA	9958314706	aandalegal 24@gmail.com	20-03-2026
			101	CS COMM	100/2026	13-03-2026	STATE BANK OF INDIA V/S MANVEER PAL	SHALINI UPADHYAY	9899408618	shaliniupad hyay.advoc ate@gmail.com	23-03-2026
			101	CS COMM	293/2025	29-10-2025	STATE BANK OF INDIA VS GAUTHAM MENON	VIJAY PRAKASH	9810210832	vijayprakas h9682@gm ail.com	24-03-2026
			101	CS COMM	350/2025	04-12-2025	M/S CHEMSYNTHR. DRUGS AND PHARMACEUTICALS PVT. LTD. V/S M/S ALCHEMY MEDICINE PVT. LTD.	R. HIWARI	9868118015	retiwariadv @gmail.co m	27-03-2026
			101	CS (COMM)	75/2026	06-03-2026	IDBI BANK LTD. V/S SUDESH RANI	SATISH KUMAR	9811191050	satish@klfi ndia.com	30-03-2026
			101	CS COMM	76/2026	06-03-2026	IDBI BANK LTD. V/S NARENDER KHANDELWAL	SATISH KUMAR	9811191050	satish@klfi ndia.com	30-03-2026
38	SH. GORAKH NATH PANDEY DISTRICT JUDGE (COMMERCIAL)	NORTH-EAST	201, New Building KKD	CS (COMM)	12/2026	30-01-2026	M/S RAPID ERA PVT LTD Vs M/S ALCORN INDIA PVT LTD	SHILPI KUMARI	9958725137	shilpi0589 @gmail.co m	07-03-2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			CS (COMM)	14-2026	07-02-2026	M/S SURESH APPARELS Vs RASMI	9268300000		07-03-2026
			CS (COMM)	25/2026	19-03-2026	STATE BANK OF INDIA Vs SANJEEV JINDAL	9899408618	shaliniupadhyay.advocate@gmail.com	23-03-2026
			CS (COMM)	20/2026	17-03-2026	RESHMA COLLECTION Vs NOORI COLLECTION	9210386190	naemadv2021@gmail.com	23-03-2026
			CS (COMM)	21/2026	17-03-2026	RESHMA COLLECTION Vs THE CROWN SILK FAB	9210386190	naemadv2021@gmail.com	23-03-2026
			CS (COMM)	24/2026	17-03-2026	RAHMAT ALI Vs KHALID KHAN	9958580157	advshefaligandhi@gmail.com	25-03-2026
			CS (COMM)	23/2026	17-03-2026	CANARA BANK Vs MS MAAN BHAGWATI TRADERS	9910431437, 9625735051	arunyadv803@gmail.com	25-03-2026
			CS (COMM)	22/2026	17-03-2026	CANARA BANK Vs SHAILLY AND ORS	9910431437, 9625735051	arunyadv803@gmail.com	25-03-2026
			CS (COMM)	19/2026	13-03-2026	ANNU GOYAL Vs KRISHNA KUMAR MISHRA	9910732409	advocategdsharma@gmail.com	25-03-2026
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 570/2025	23-09-2025	Varsha jain Vs. Kochar Traders	9811109695	gaurav.sun88@gmail.com	03.03.2026
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 04/2026	06-01-2026	State Bank of India Vs. Shikha Jain	8896932838	agnihotrisuchita@gmail.com	16.03.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E ID	ADVOCATE EMAIL	DATE OF ELECTRONIC SERVICE OF PROCESS
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)75/2026	06-02-2026	PSJ International Trading Vs. M/s Vedanta Note Book	Sachin Kumar Jain	9136136336	advskjain@gmail.com	11.03.2026
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)475/2025	45873	Sunil Kumar Siddharth Kumar Jain	Vs. Anuj Kumar	9818474551	anujkumar123@gmail.com	18.03.2026
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAH DARAROOM NO 208	COMMERCIAL CIVIL	CS COMM/63/2026	03-02-2026	Pravesh Kumar Jain Vs Utsav Kurtis And Anr	Vs Aditya Jain	7011185619	advaditya4248@gmail.com	09-03-2026
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM/731/2025	24-12-2025	SUNEHREE THROUGH ITS PROP JATIN ARORA Vs THE SUNHERI STUDIO	Harshit Khanna	9718975363	Legonomic2017@gmail.Com	09-03-2026
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM/689/2025	09-12-2025	State Bank Of India Vs Braj Pal	Vs Paras Aggarwal	9810600656	parasaggarwaladv@gmail.com	12-03-2026
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM/136/2026	11-03-2026	Ankur Jain Vs Ahmad Raza	Vs Piyush Katyal	8700925528	piyushkatyal98@gmail.com	16-03-2026
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM/99/2026	18-02-2026	MS Aggarwal Stahl Impex Vs MS Rajendra Tools and Equipments	Vs Mukesh Mishra	8920069171	kaminid1989@gmail.com	16-03-2026
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM/594/2025	10-10-2025	DARSHAN POWER SOLUTIONS Vs DUBEY AGENCY AND KRISHI AGRO	Vs Anubhav Sharma	9811677831	advocate.anubhavsharma@gmail.com	18-03-2026
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM/723/2025	23-12-2025	AMAR KANT JHA Vs YUVRAJ SHARMA	Vs Hardik Washisth	8510004533	hdlkvashisth@gmail.com	18-03-2026
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM/153/2026	19-03-2026	STATE BANK OF INDIA Vs hare krishna apparel through its prop sahil chauthan	Vs Arun Upadhyay	9045375818	farelexlicer@gmail.com	30-03-2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E ID EMAIL	DATE OF ELECTRONIC SERVICE OF PROCESS	
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 119/2026	26.02.2026	KONCEPT ENTERTAINMENTV/S M/S MUSKAN EK HAPAL SANGH 7 ORS	PRASHANT GUPTA	9899774414	prashantgupta61292@zohomail.in	06.03.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 76/2026	06.02.2026	THE SUPREME INDUSTRIES LIMITED VS RIKA INDUSTRIES LTD	SHRIHARIPATHI	9548888420	legal@boosterip.in	06.03.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 09/2026	08.01.2026	M/S SWAGAT FASHION VS SANJAY KUMAR	NITIN GARG	9811865967	glegalconsultants@gmail.com	12.03.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 48/2026	23.01.2026	INDIAN BANK ANJU TITUS & ORS	RAJESH KUMAR SHANDILYA	9312993437	shandilyalawoffices@gmail.com	23.03.2026
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	NIL								
43	SH. DEVENDER KUMAR JANGAL, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	NIL								
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL								
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL								
46	SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH	NIL								
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	603 COMMERCIAL SUIT	CS COMM 117/2026	06.03.2026	UNION BANK OF INDIA V/S INDRAMISHRA KUMARI	OF ALKA MISHRA	971134390	advocateeshyamjha@gmail.com	18.03.2026	

